#### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1136 TO BE ANSWERED ON 21.12.2017

#### PRADHAN MANTRI SAHAJ BIJLI HAR GHAR YOJANA - SAUBHAGYA

†1136. DR. MANOJ RAJORIA:

**SHRI TEJ PRATAP SINGH YADAV:** 

**SHRI PINAKI MISRA:** 

SHRI GEORGE BAKER:

SHRI CH. MALLA REDDY:

**SHRIMATI ANJU BALA:** 

SHRIMATI HEMA MALINI:

SHRIMATI KAVITHA KALVAKUNTLA:

**SHRI B. SRIRAMULU:** 

SHRI KONAKALLA NARAYANA RAO:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI P. NAGARAJAN:

**SHRI DHANANJAY MAHADIK:** 

SHRI SATAV RAJEEV:

**SHRI P.R. SUNDARAM:** 

DR. J. JAYAVARDHAN:

**SHRIMATI SUPRIYA SULE:** 

**Will the Minister of POWER** 

be pleased to state:

- (a) whether the Government has launched a new scheme called Pradhana Mantri Sahaj Bijli Har Ghar Yojana- Saubhagya recently, if so, the details thereof including the aims and objectives of the new schemes and the financial outlay and the expected outcome of the scheme;
- (b) whether this scheme is similar to programmes of the Union Government namely 24x7 Power for All and DDUGJY and if so, the details thereof;
- (c) whether electricity connection would be totally free of cost for every unelectrified households under the scheme, if so, the details of the total number of unelectrified households in the country and the steps being taken in this regard, State-wise;
- (d) whether the scheme would be implemented in the country in a time bound manner, if so, the details including criteria for identification of households and the number of households likely to be benefited out of the scheme, State/UT-wise;
- (e) the criteria fixed by the Government for allocation of funds to the States under the scheme and the funds sanctioned and disbursed so far, State-wise; and
- (f) whether the Government has launched a web-portal to register citizens for the electricity and for monitoring household electrification process and if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a): Government of India have launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) in September, 2017 with an outlay of Rs.16,320 crore including a Gross Budgetary Support (GBS) of Rs.12,320 crore from Government of India. The objective of the scheme is to

provide last mile connectivity and electricity connections to all households in rural and urban areas across the country. Solar Photovoltaic (SPV) based standalone systems would be provided for un-electrified households located in remote & inaccessible areas. Access to electricity improves quality of life of households through improvement in delivery of education services, delivery of health services, access to communications (radio, television, mobile), public safety through lighting, increased economic activities, and job opportunities, increased productivity in agriculture & other economic activities and reduction in drudgery; especially for women, in daily chores.

- (b): The '24x7 Power for All' is a programme jointly initiated by Government of India and States/UTs aiming to ensure uninterrupted supply of quality power to existing consumers and providing access to electricity to all unconnected consumers by 2019 in a phased manner. In order to provide access to electricity to all rural areas and also ensure quality and reliability of power supply in rural areas, Govt. of India has launched a comprehensive scheme 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY). Under the scheme, free electricity connections are provided to BPL households only. Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) is a scheme aiming to provide electricity connection to all remaining un-electrified households. The last mile connectivity is also covered under the scheme.
- (c) & (d): Under Saubhagya, free of cost electricity connections to all remaining unelectrified households with at least one deprivation on the basis of Socio Economic. Caste Census (SECC) data in rural areas and economically poor households in urban areas would be provided. Others would be charged a sum of Rs. 500 per household which shall be recovered by the respective State Distribution utility/Power Department in ten equal installments along with the electricity bill. It is targeted to achieve universal household electrification in the country by 31st March 2019. State-wise list of un-electrified households in the country as reported by the States/UTs, is at Annex.
- (e): Under Saubhagya, the funds would be provided on the basis of approved projects and prescribed milestones of implementation.
- (f): In order to monitor the universal household electrification, the Saubhagya web-portal "http://saubhagya.gov.in" has been launched in November, 2017 to ensure transparency and accelerating household electrification in the country. State Governments/Power Distribution utilities have been asked to launch mobile apps to register the details of willing consumers and to expedite the release of electricity connections.

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## ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 1136 TO BE ANSWERED IN THE LOK SABHA ON 21.12.2017.

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### Details of un-electrified Households (HHs) as on 07.12.2017

State	Balance No. of HHs
Andhra Pradesh	12
Arunachal Pradesh	81200
Assam	2402744
Bihar	6386207
Chhattisgarh	641876
Gujarat	238
Haryana	678732
Himachal Pradesh	12723
Jammu & Kashmir	270859
Jharkhand	3019743
Karnataka	670064
Kerala	103
Madhya Pradesh	4456106
Maharashtra	340191
Manipur	106480
Meghalaya	139267
Mizoram	10956
Nagaland	108917
Odisha	3208536
Puducherry	375
Rajasthan	1950545
Sikkim	5628
Telangana	384340
Tripura	214374
Uttar Pradesh	14580929
Uttarakhand	185034
West Bengal	718548
Total	40574727

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